

FILM INDUSTRY

*125. **Giani G. S. Musafir:** (a) Will the Minister of Information and Broadcasting be pleased to state whether Government have prepared any scheme to develop the film industry?

(b) Have any changes been made recently in the rules and policy governing the censorship of films?

(c) How many pictures were totally rejected by the Censor Board, during the last one year?

(d) What is the criterion governing the appointment of the members of the Censor Board?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The Film Enquiry Committee has made certain recommendations which are under consideration.

(b) There has been no change in the policy of censorship; some additions have been made to the Cinematograph (Censorship) Rules, 1951, to ensure closer scrutiny of films submitted to the Central Board of Film Censors and the exhibition of films in the form in which they are certified.

(c) 28 films were totally rejected by the Central Board of Film Censors during the calendar year 1952.

(d) No qualifications have been prescribed for membership of the Board. The Central Board of Film Censors consists of 7 members, except the Chairman, who is an official; the members are drawn from public life.

ENCOURAGEMENT OF LIGHT MUSIC

*126. **Shri Damodara Menon:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the Government of India have under consideration a scheme to encourage light music in order to replace film records broadcast by All India Radio;

(b) whether the scheme will be confined only to Hindi; and

(c) whether Government have any plan to consult persons in the musical field in the different Indian languages before finalising the scheme?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir.

(b) No, Sir.

(c) The schemes when finalised will provide opportunities for the utilisation of talent available in all parts of the country.

PROMOTION OF INDIAN TEA MARKET IN U.S.A.

*127. **Shri N. M. Lingam:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any agreement has been entered into with the tea trade in the U.S.A. for the promotion of the Indian tea market in that country; and

(b) if so, what is the nature of the agreement?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix I, annexure No. 23]

POPULARISING LIGHT MUSIC

*128. **Shri Buchhikotaiah:** (a) Will the Minister of Information and Broadcasting be pleased to state whether a conference was held recently for popularising through the radio light music other than film music?

(b) Who attended the conference and what were its concrete proposals?

(c) What steps are going to be taken for the encouragement of talent in this direction?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir. A meeting was held in the Ministry of Information and Broadcasting to consider the steps to be taken by All India Radio to build up an adequate stock of good light music to replace film songs.

(b) A statement is laid on the Table of the House [See Appendix I, annexure No. 24]

(c) The general recommendations made are under consideration.

FIRING BY PAKISTAN FORCES ON INDIAN PATROL PARTY

*129. **Sardar A. S. Saigal:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that on the 3rd and 4th January, 1953 Pakistan armed forces on the Indian Union border in Garo Hills resorted to heavy firing while the Indian border forces of Mahadeo camp were patrolling between Bagmara and Naeshkole on the Mymensingh Garo Hills border;

(b) whether it is a fact that indiscriminate firing continued and if so for how many hours or days;

(c) how many persons were injured and killed on either side; and